**COURT – I**

**Before the Appellate Tribunal for Electricity**

( Appellate Jurisdiction )

**APPEAL No. 66 of 2012**

**Dated: 18th May, 2012**

**Chattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh Biomass Energy Developers Association & Ors. ....Respondent(s)**

**ORDER**

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **25.05.*2012.***

**COURT MASTER**